

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA-171001

No.HHC/VIG/Misc.Instructions//93-IV ~~20765-67~~
Dated Shimla the 5th July 2014.

From

The Registrar(Vigilance),
High Court of Himachal Pradesh,
Shimla.

To

1. All the District & Sessions Judges,
in Himachal Pradesh.
2. All the Divisional Commissioners,
In Himachal Pradesh.
3. All the Deputy Commissioners,
in Himachal Pradesh.

Subject: Supply of legible certified copies of judgments/orders and
decree sheets-- Compliance thereof.

Sir,

It has repeatedly come to the notice of Hon'ble High Court that some of the Copying Agencies in Himachal Pradesh, are providing copies of the judgments/orders or other documents which are not legible causing inconvenience to the litigants as also to the Court, contrary to the instructions issued vide this Registry letter No.HHC/VIG/MISC./INSTRUCTIONS/93-17383-84, Dated 19.11.1993 and even file No.24303-05, dated 26/28.Nov.,2001(copies enclosed for ready reference).

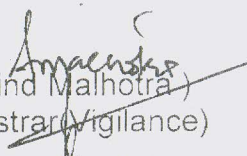
Therefore, I have been directed to request you to direct the Incharge of the concerned Copying Agency working under your control to issue only legible copies of the documents including certified copies of orders and judgments, more particularly, if they be the copies of orders and judgments.

The above instructions may be complied with in letter & spirit and any deviation thereof shall be viewed seriously.

Please acknowledge receipt of this communication.

Yours faithfully,

Encls:-As above.


(Arvind Malhotra)
Registrar(Vigilance)

Endst.No.HHC/VIG/Misc.Instructions/93-IV ~~20768-75~~ Dated:-05.07.2014.
Copy forwarded for information to:-

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice.

Contd...2/-.

2. All the Additional Registrars/Deputy Registrars.
3. All the Additional District & Sessions Judges/Civil Judges(Senior Division/Junior Division)-cum-CJMs/ACJMs/Judicial Magistrates 1st Class, in Himachal Pradesh, for information and necessary action.
4. All the Secretaries to the Hon'ble Judges.
5. The Secretary/Private Secretary/PA to the Worthy Registrar General, Registrar Legal Research & Rules, Registrar(Vigilance), Registrar(Judicial),Registrar(Administration),and CPC & OSD (Protocol) & Administrative Officer, H.P.State Legal Services Authority, Shimla as Co-ordinator, Main Mediation Centre.
6. The Assistant Registrar(Vigilance) and (Inspection) and Section Officer(Rules) of this Registry.
7. The Technical Director, NIC,H.P. High Court, Shimla, for uploading the above instructions on the High Court Website.
8. Guard file.

(Sr.Nos: 1,2 & 4,5, & 6 High Court of H.P., Shimla.)

Assistant Registrar(Vigilance)

Yours faithfully

(Arvind Malhotra)
Registrar(Vigilance)

